

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB) 432 (ND) 2017

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
31.01.2018**

**NAME OF THE COMPANY: M/s Miditech Pvt. Ltd. Vs. Canara Bank &  
Jupiter Capitals Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

For the Petitioner (s): Mr. Sanjay Bhatt & Ms. Sunidhi Mittal, Advocates

For the Respondent (s): None

**ORDER**

Renotify this case before the Special Bench on 2<sup>nd</sup> February, 2018 at 2 PM.

  
**(Deepa Krishan)  
Member (T)**

  
**(Ina Malhotra)  
Member (J)**